IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH

Appeal No. 246/2017

IN THE MATTER OF:

Pr. Commissioner of Income Tax, Delhi-6

Applicant/petitioner

Vs.

Registrar of Companies, Delhi

Respondent

Devender Kumar Sharma

(M/s.MCS Exim Pvt. Ltd.

... Respondent-1

Order under Section 252(1) of the Companies Act

Order delivered on 19.02.2018

Coram:

Dr. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA, HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant:-

Mr. Zoheb Hossain, Advocate Senior

Standing Counsel for Revenu

ORDER

For Order See Appeal No. 213/2017